

Name of the corporate debtor: HBN Foods Limited; Date of commencement of CIRP: 21.10.2019 ; List of creditors as on: 21.09.2020 (Date of filing of Liquidation Application with Hon'ble NCLT)

List of operational creditors (Government dues)

(Amount inRs)

Sl.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if					
1	Employee State Insurance Corporation	Ministry of Labour and Employment	HBN/OC/001	10-01-2020	4,31,336	4,27,770	Operational Debt	0	0	No	0	0	0	3566	0	Claim is required as on 21.10.2019. The interest thereafter for 66 days @ Rs. 54.03 per day, total amounting to Rs. 3,566/-, is disallowed. Claim admitted on 17.01.2020
					<b>4,31,336</b>	<b>4,27,770</b>								<b>3566</b>		

